

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 314 OF 2015 IN APPEAL NO. 162 OF 2015 &
IA NO. 260 OF 2015**

Dated: 21st January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Adani Power Maharashtra Ltd. Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : Ms. Poonam Verma
Mr. Gaurav Dudeja
Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1
Ms. Deepa Chawan
Mr. Nirav Shah
Ms. Ramani Taneja for R.2

ORDER

List the matter for directions on **01.02.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**